

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH**

Original Application No.285 of 2005

Lucknow, this the day of 21st June 2005.

**HON'BLE SHRI S.C. CHAUBE, MEMBER (A)**

Badri Singh aged about 51 years S/o Sri Raghu Raj Singh. Chaukidar  
Temporary Status at par with Group D Pallia Kheri.

Applicant.

By Advocate: Shri R.S. Gupta.

Versus.

1. Union of India through Postmaster General Bareilly.
2. Superintendent of Post Office, Kheri.
3. Postmaster, Kheri.

... Respondents.

By Advocate: Shri Prashant Kumar.

**Order (Oral)**

**HON'BLE SHRI S.C. CHAUBE, MEMBER (A)**

1. The applicant who is CP Chaukidar at Pallia District Kheri has impugned order dated 19.4.2004 issued by Postmaster, Kheri intimating recovery of excess payment of bonus w.e.f. April 2004 @ Rs. 500/- per month. By the same order the applicant is directed to file a representation, if any, within 10 days of the communication of the aforesaid order.
2. Earlier the applicant was appointed as CP Chaukidar w.e.f. 15.12.1975. He was granted temporary status w.e.f.



29.11.1989 and was further treated as temporary Group D vide order dated 7.2.1993.

3. It has been stated by the applicant that the O.P.No. 2 out of bias and misconceived interpretation of the order had ordered that recovery of Rs.8807/- for the period 1995 to 1999. A representation dated 26.4.2005 submitted by the applicant is pending consideration and has not been decided so far.
4. Having heard the learned counsel for the parties, I am of the considered view that the applicant is directed to file a representation within a period of 10 days to Respondent No.1, who will decide the representation of the applicant and pass a reasoned and speaking order under intimation ~~of~~<sup>to</sup> the application within a period of four months from the date of communication of this order along with a copy of the representation filed by the applicant. Till such time the impugned order dated 19.04.2004 shall remain stayed.
5. The O.A. is disposed of in aforesaid terms. No costs.
6. *Copy of the order will be forwarded to the parties within three days.* *S. Chauhan*  
(S.C. CHAUBE)  
MEMBER (A)

Amit/.